

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1746  
TO BE ANSWERED ON 10<sup>th</sup> MARCH, 2017**

**NATIONAL HEALTH INSURANCE SCHEME**

**1746. SHRI SUNIL KUMAR SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of families covered with insurance during the last three years under National Health Insurance Scheme, Statewise details thereof including Jharkhand;
- (b) whether National Health Insurance Scheme has already been closed in few States;
- (c) if so, the reasons therefor along with the time by which the said scheme is likely to be re-enforced;
- (d) the total number of villages and towns where people living below the poverty line as well as labourers working under MGNREGA and workers working in unorganised sector in urban areas covered under National Health Insurance Scheme in the country including Jharkhand;
- (e) the number of smart cards issued till 31st March, 2016 along with the State-wise details thereof; and
- (f) the number of labourers who benefitted under the said scheme?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): This Ministry implements Rashtriya Swasthya Bima Yojana (RSBY) and the State-wise list of families enrolled under RSBY including Jharkhand during last three years is at Annexure.
- (b): Yes.
- (c): Health is a State subject. It can implement own State scheme or State scheme along with RSBY or only RSBY. Central Government always encourages State Government to implement RSBY. It is left to the State Government to decide whether to implement RSBY or not.
- (d): Village-wise/Town-wise data is not maintained.
- (e): 41331073 smart cards were issued under RSBY till 31<sup>st</sup> March, 2016. The State-wise list for the year 2015-16 is at Annexure.
- (f): Category-wise data of hospitalization benefits availed is not maintained.

## ANNEXURE

## RSBY Scheme: Statewise Status for the year 2013-14, 2014-15, 2015-16

S.No.	State	No. of Enrolled Families under RSBY		
		2013-14	2014-15	2015-16
	<b>Year</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
1	Andhra Pradesh	2184	*	*
2	Assam	1416919	1421104	1421104
3	Bihar	6102774	818531	6899144
4	Chandigarh	5854	7865	*
5	Chhattisgarh	1962689	2141822	3442749
6	Gujarat	1900903	1876307	1876628
7	Haryana	463226	437850	437850
8	Himachal Pradesh	341818	481699	480588
9	Jammu and Kashmir	4988	*	*
10	Jharkhand	1923138	1714552	1682894
11	Karnataka	29417	6050439	6731881
12	Kerala	2747029	2018764	2021572
13	Madhya Pradesh	608748	608748	*
14	Maharashtra	234252	*	*
15	Manipur	68140	70383	70925
16	Meghalaya	108321	65840	256138
17	Mizoram	145842	152983	152983
18	Nagaland	151806	128184	*
19	Orissa	4238040	4307538	4462959
20	Pondicherry	9486	6467	*
21	Punjab	236764	232352	232352
22	Rajasthan	2511663	2692626	2769097
23	Tripura	505327	505327	492022
24	Uttar Pradesh	5541225	285435	285229
25	Uttarakhand	285435	3839765	1464242
26	West Bengal	5748689	6063390	6150716
	<b>Grand Total</b>	<b>37294677</b>	<b>35927971</b>	<b>41331073</b>

\* States not implementing RSBY during the period